

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012
REVIEW PETITION NO. 16 OF 2015 IN
APPEAL NO. 177 OF 2012
REVIEW PETITION NO. 17 OF 2015 IN
APPEAL NO. 178 OF 2012**

Dated: 11th December, 2017

**CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012**

In the matter of:

**Tata Power Delhi Distribution Ltd. ... Petitioner (s)
Vs.
Delhi Electricity Regulatory Commission Respondent(s)**

**REVIEW PETITION NO. 16 OF 2015 IN
APPEAL NO. 177 OF 2012**

In the matter of:

**BSES Rajdhani Power Ltd. ... Review Petitioner (s)
Vs.
Delhi Electricity Regulatory Commission Respondent(s)**

**REVIEW PETITION NO. 17 OF 2015 IN
APPEAL NO. 178 OF 2012**

In the matter of:

**BSES Yamuna Power Ltd. ... Review Petitioner (s)
Vs.
Delhi Electricity Regulatory Commission Respondent(s)**

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **14.02.2018.**

Court Master